

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 191/TT/2023**

- Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for Asset-1: Extension of 400 kV Bachau Sub-station with line reactor along with associated line bays and Asset-2: Essar Gujarat TPS-Bachau 400 kV D/C (triple) line under "Transmission System for connectivity of Essar Power Gujarat Limited" in the Western Region.
- Date of Hearing : **16.7.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 10 others
- Parties Present : Ms. Swapana Seshadri, Advocate, PGCIL  
Ms. Sneha Singh, Advocate, PGCIL  
Shri Utkarsh Singh, Advocate, PGCIL  
Shri Ravi Sharma, Advocate, MPPMCL  
Ms. Shikha Sood, Advocate, MSEDCL  
Shri Shashwat Kumar, Advocate, MSEDCL  
Shri Harshit Gupta, Advocate, MSEDCL  
Shri Rohan Talwar, Advocate, EPGL  
Shri Zafrul Hassan, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Mohd. Mohsin, PGCIL

**Record of Proceedings**

The order in the instant Petition was reserved on 31.1.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsels for the Petitioner and Respondent, MPPMCL submitted that the pleadings in the matter had been completed, and arguments were also heard. The learned counsels further submitted that no further oral hearing is required and the Commission may accordingly pass orders.



3. Based on the submissions made by the learned counsels of the parties, the Commission directed the parties to file their respective written submissions/notes, if any, within a week with a copy to the other side.

4. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

